

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 292/TT/2013

Date: 21.4.2014

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Transmission Tariff of 125 MVAR 400 KV Bus Reactor along with associated bays at Patna S/S under Transmission System for "Transfer of Power from Generation Projects in Sikkim to NR/WR Part-B in Eastern Region for tariff block 2009-14

Sir,

Please refer to PGCIL's petition on the subject mentioned above. In form 5D i.e. details of element-wise cost of the project, the petitioner has stated "Replacement of equipment and associated work for at 400 kV Purnea substation extension" whereas the petition has been filed for the determining tariff for 125 MVAR, 400 kV Bus Reactor along with associated bays at Patna S/s. The text portion of petition and the subject matter do not match with the details given in Form 5D. Kindly clarify the discrepancy and give details regarding the capital cost including add cap- decap if the asset includes the replacement of equipment, on affidavit, with advance copy to the beneficiaries, latest by 5.5.2014.

Yours faithfully,

Sd/-
(P.K. Sinha)
Asst. Chief (Legal)